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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.10.2017.

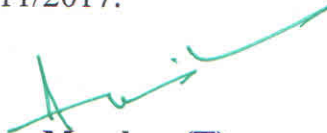
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.92/BB/ 2017	-	Admission	Rule-4 of I&B	Satheesan Uthan & 2 Others Vs Oceanus Dwelling Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	YE L I A P P A A 8147776660	Respondent	
2)	Rajtha 8050060006	Petitioner	

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Shri N. Jagadish Baliga filed vakalath for Respondent. Counsel for Petitioner filed Memo along with Annexure. For service of notice on the Respondent and for filing of objections. List it finally on 02/11/2017.


Member (T)


Member (J)